{(To be published in the Gazette of India Extraordinary Part II Section-3, Sub-Section (ii)}

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan

Notification No. 12 /2023

New Delhi, Dated | June, 2023

Subject:- Amendment in Paragraph 10.08 (ix) in the Foreign Trade Policy 2023 to amend the Policy for General Authorisation for Export of Chemicals and related Equipments (GAEC).

S.O.(E) In exercise of the powers conferred by Section 5 and Section 14A of the Foreign Trade (Development and Regulation) Act, 1992, as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy 2023, as amended from time to time, the Central Government hereby amends Para 10.08(ix) of the Foreign Trade Policy, 2023 as under:

Existing Paragraph

10.08(ix) General Authorization for export of Chemicals and related equipments(GAEC) except software and technology: Export of chemicals (Excluding Software Technology) listed in 1C,1D, 3D001 and 3D004 sub-categories is allowed to Australian Group(AG) countries and those listed in 1E sub-category allowed for export to State Parties to the Chemical Weapons Convention (CWC) on the basis of a onetime General authorization for export of Chemicals and related equipments (GAEC) issued by DGFT with one time validity of 5 years subject to the post export reporting of all the exports done under the authorisation.

Revised Paragraph

10.08(ix) General Authorization for export of Chemicals and related equipments (GAEC) except software and technology:

Export of Chemicals (excluding Software and Technology) for export to specified countries as listed in Paragraph 10.16 of Handbook of Procedure is allowed on the basis of a onetime General Authorization for Export of Chemicals and related equipment (GAEC) issued by DGFT with one time validity of 5 years subject to the post export reporting of all the exports done under the authorisation.

Effect of this Notification : Para 10.08(ix) of FTP has been amended to provide reference to Para 10.16 of HBP 2023 for chemicals covered under GAEC.

(Santosh Kumar Sarangi)

Director General of Foreign Trade Ex-officio Additional Secretary to the Government of India

E-mail: dgft@nic.in

Issued from File No. 01/91/180/01/AM22/EC(S)